(b) and (c) The following steps are being taken by Government of Madhya Pradesh to increase the power generation capacity in the State:

- Two new units (no. 3&4) of 210 MW each are under construction at Sanjay Gandhi Thermal Power Station;
- (2) Refurbishment work is being carried out at two units of Korba East and one unit of Amarkantak thermal Power Stations to restore their original generation capacity;
- (3) Construction work is in progress on Bansagar Hydel Project 2×15 MW Phase-II, 3×20 MW Phase-III and 2×10 MW Phase-IV and Rajghat Hydel Project 3×15 MW; and
- (4) Renovation and Modernisation is also being done at Sami, Korba West, Korba East and Amarkantak Thermal Power Stations to improve the performance of these units.

[Translation]

Health Programme for Rural Women and Child

22. SHRI DEVENDRA BAHADUR RAI : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have any plan to create awareness amongst rural women about health;

(b) if so, the details of the plan of Government to provide child nutrition in future;

(c) whether the government have any plan to set up maternity centres at panchayat level; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Yes, Sir.

(b) the ICDS Scheme will continue during 9th Plan with supplementary nutrition component aimed at reducing malnutrition among needy children through supply of supplementary nutritious meals at the anganwadi centres spread all over the country and educating family about proper nealth care and nutritional practices.

(c) and (d) No, Sir.

[English]

Meeting of SEBs

23. SHRIMATI KAMAL RANI : Will the Minister of POWER be pleased to state:

(a) whether the Union Government had held any meeting with the heads of the State Electricity Boards of Northern India during the last three years;

(b) if so, the details of participants and suggestions made by them and the action taken thereon;

(c) whether the heads of the State Electricity Boards have complied with the directions issued by the Union Government in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Budget for ISM and Homoeopathy

24. SHRI AMAR ROY PRADHAN : Will the PRIME MINISTER be pleased to state:

(a) the total budget allocated for various system of Indian System of Medicine and Homoeopathy in CGHS for purchase of medicines during the last three years;

(b) the total OPD attendance in various systems of ISM & H in CGHS Dispensaries/Units during the above period, year-wise; and

(c) the average cost of medicines being spent on per patient in CGHS, system-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) No separate budget is allocated for purchase of medicines for ISM&H system outside Delhi. However, the allocation for purchase of medicines is made for both allopathic and ISM&H systems, which includes that for ISM&H, Delhi, during 1994-95, 1995-96 and 1996-97 was Rs. 85.91, Rs. 85.21 and Rs. 142.40 crores respectively.

(b) The OPD attendance in various systems of ISM&H in CGHS dispensaries/Units during 1994-95, 1995-96 and 1996-97 has been to the extent of 2050826, 1967885 and 2238375 respectively.

(c) The average cost of medicine in 1996-97, under the Aurvedic, Homoeopathy, Unani and Sidha systems of medicine was approximately Rs. 24.00, Rs. 14.00, Rs. 103.00 and Rs. 173.00 per patient respectively.

Polio Cases

25. SHRI BHIMRAO VISHNUJI BADADE : Will the PRIME MINISTER be pleased to state: